

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 265**

**TO BE ANSWERED ON THE 20<sup>TH</sup> JULY, 2021/ ASHADHA 29, 1943 (SAKA)**

**FUND ALLOCATION FOR MODERNIZATION OF POLICE FORCE**

**265. SHRI KURUVA GORANTLA MADHAV:  
SHRI N. REDDEPPA:  
SHRI TALARI RANGAIAH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the funds allocated to the State of Andhra Pradesh under the Modernisation of Police Force Scheme during the last two years;**
- (b) whether the Government plans to introduce Unmanned Aerial Vehicles (UAV's-drone) neutralizing systems for State Police Forces, and**
- (c) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a): 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India. However, the Government of India supplements the efforts of the State Governments towards equipping and modernizing of their police forces, under the scheme of 'Assistance to States for Modernisation of Police' [erstwhile scheme of Modernisation of Police Forces (MPF)]. The funds allocated to the State of Andhra Pradesh under this scheme during the last two years are as below:**

**(Rs. in crore)**

<b>Year</b>	<b>Allocated amount</b>
<b>2019-20</b>	<b>24.46</b>
<b>2020-21</b>	<b>24.46</b>

**(b) and (c): The State Governments are free to formulate proposals, including that of UAV neutralizing systems, in accordance with their strategic priorities and requirements.**

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